

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 38/BB/ 2017	-	For Compliance	Rule-6 of I&B	Orix Auto Infrastructure Services Ltd. Vs Ilantus Technologies Pvt. Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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LATHA SHETTY

Petitioner

Latha U

9341338939



POOJA KINI

Respondents



9177483768

Counsel for petitioner is present. Ms. Pooja Kini has filed vakalat for respondents.  
For filing objections, list it on 06.09.2017.

  
MEMBER (J)

  
MEMBER (T)